NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No. 15/252//HDB/2018	
NAME OF THE COMPANY	Maa Padmavathi ahomes Pvt Ltd	
NAME OF THE PETITIONER(S)	Maa Padmavathi ahomes Pvt Ltd	
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad	
UNDER SECTION	Sec 252	

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
PCS	Cstapasvideora Egnail·com 9966299213	[Japani
		PCS CStapasvideora egnail·com

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. Tapasvi lal Deora, learned PCS,

Post the Matter on 28th February 2018

Member (T)

Member (J)